GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.106 TO BE ANSWERED ON 04.12.2023

Implementation of CEPMIZ

106. SHRI D.K. SURESH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) Whether the Government has taken steps to implement the Comprehensive Environment Plan for Mining Impact Zone (CEPMIZ) in the country and if so, the details thereof;
- (b) The details of total funds collected under the CEPMIZ during the last three years, State/year-wise; and
- (c) Whether the Government has taken necessary measures to utilize the funds collected under the CEPMIZ and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) The Ministry of Environment, Forest and Climate Change is not implementing the Comprehensive Environment Plan for Mining Impact Zone (CEPMIZ). However, as per As per reported by the Karnataka Mining Environment Restoration Corporation (KMERC), the Comprehensive Environment Plan for Mining Impact Zone (CEPMIZ) was submitted to the Hon'ble Supreme Court of India during October 2018 by the State of Karnataka for implementation of ameliorative and mitigative projects/schemes in three districts viz. Ballari, Chitradurga and Tumkur of Karnataka State. The CEPMIZ programme is to be implemented over a period of 10 years. The Abstract of programmes contained in the CEPMIZ, which is approved by the Hon'ble Supreme Court in its order dated 21.04.2022 is enclosed as Annexure-I.

The Monitoring Committee, constituted by the Hon'ble Supreme Court was mandated to collect funds for implementation of the CEPMIZ. Since the year 2011, the Monitoring Committee has collected and transferred a sum of Rs. 24,036.94 crore as on 30.10.2023 for the implementation of CEPMIZ during the next ten years.

Further as per the Orders of the Hon'ble Supreme Court, the Oversight Authority has taken over the charge of Oversight Authority on 30.05.2022 and since then has convened 11 meetings for implementation of the CEPMIZ and has approved 317 project proposals with an outlay of Rs. 7634.97 crore. The details of approved projects under different sector and subsector of the CEPMIZ is enclosed vide Annexure-II.

Annexure-I

referred to in reply to paras (a) to (c) of Lok Sabha Unstarred Question No 106 due for reply on 04.12.2023 regarding Implementation of CEPMIZ – Details of programmes contained in CEPMIZ approved by Hon'ble Supreme Court:

	KMERC-CEPMIZ							
No.	Sector/Districts	Bellary	Chitradurga	Tumkur	Total Rs. Cr.			
1	Eco-restoration							
а	Forestry	1557.79	540.83	500.52	2599.14			
b	Pollution Control	27.00	14.81	14.81	56.61			
	Sub total	1584.79	555.64	515.33	2655.75			
2	Agriculture & allied							
а	Agriculture	442.45	324.85	287.10	1054.40			
b	Horticulture	64.73	17.06	14.03	95.82			
С	Sericulture	0.00	3.50	3.00	6.50			
d	Animal Husbandry	284.76	38.00	22.20	344.96			
е	Fisheries	89.99	7.63	3.75	101.37			
	Sub total	881.93	391.04	330.08	1603.05			
3	Drinking Water, Sanitation							
	Rural Roads							
а	Drinking Water	2569.98	661.00	236.88	3467.86			
b	Sanitation	374.00	37.00	13.00	424.00			
С	Rural Roads	520.72	280.68	236.64	1038.04			
	Sub total	3464.70	978.68	486.52	4929.90			
4	Health							
а	District Hospital	286.17	114.04	131.90	532.11			
b	Taluka/CHC/PHC/Ayush/Blood	151.17	141.90	77.77	370.84			
	Bank etc.,							
с	Special Medical Centre Sandur	301.63			301.63			
d	Medical College Bellary	711.20	0	0	711.20			
	Sub total	1450.17	255.94	209.67	1915.78			
5	Education							
а	Pri &Sec Education	413.49	280.58	186.62	880.69			
b	PU Education	230.00	50.00	5.66	285.66			
	Sub total	643.49	330.58	192.28	1166.35			
6	Development of Vulnerable							
	Sections							
а	Women& Children	398.87	94.03	110.78	603.68			
b	Social Welfare	200.00	50.00	51.94	301.94			
с	Backward Class	78.03	25.31	25.00	128.34			
d	Minorities Development	18.70	19.20	10.70	48.60			
	Sub total	695.60	188.54	198.42	1082.56			
7	Housing	1027.00	106.88	60.00	1193.88			
8	Skill Development	436.19	70.79	31.27	538.25			
9	Tourism	148.00	34.00	7.00	189.00			
10	Irrigation	799.00	154.70	53.00	1006.70			
11	Physical Infrastructure	734.99	105.29	44.08	884.36			
12	Road & Communication	1512.55	620.22	426.40	2559.17			
13	Railway infrastructure				5271.96			
	Grand Total	13378.41	3792.30	2554.05	24996.71			

Annexure-II

<u>referred to in reply to paras (a) to (c) of Lok Sabha Unstarred Question No 106 due for</u> <u>reply on 04.12.2023 regarding Implementation of CEPMIZ – Details of approved</u> <u>projects under different sector/sub sector of CEPMIZ:</u>

S.No.	Sector	Sub-Sector	No. of Projects	Total Amount (INR Cr.)
1	Eco-restoration	Forestry	1	11.40
			64	1193.25
		Pollution Control	1	9.15
2.	Agriculture & Allied Activity	Watershed	37	701.65
		Horticulture	4	28.70
		Animal	15	235.17
		Husbandry		
		Fishery	10	80.99
3	Drinking Water, Sanitation	Drinking Water	1	270.64
	& Rural Roads	Sanitation	10	118.58
		Rural Roads	16	400.78
4	Health	Health	13	292.47
		Medical	1	121.83
		Education (VIMS)		
5	Education	Primary & Sec.	42	818.04
		Education, Public		
		Libraries, PU		
		Edu.,Tech.		
		Edu.,Higher Edu.,		
6	Development of Vulnerable	Women & Child	11	310.59
	Sections	Dev. Including		
		Skill training		
		Backward Class &	2	36.55
		Tribal welfare		
		Minority	5	15.26
		Development		
7	Housing	Housing	4	260.95
8	Skill Development	Skill Development	8	149.32
9	Irrigation	Minor Irrigation	14	508.61
		Major Irrigation	2	68.99
10	Physical Infrastructure	Physical	1	8.22
		Infrastructure		
11	Roads & Communication	Roads &	53	1458.12
		Communication		
12	Railway Infrastructure	Railway	2	535.71
		Infrastructure		
	Total		317	7634.97